

ITEM NO.11

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 7158/2016

SHRI SAMAR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 141868/2024 - APPLICATION FOR SUBSTITUTION)

Date : 06-08-2024 These matters were called on for hearing today.

For Appellant(s)

Ms. Miranda Solaman, Adv.
Mr. P. S. Sudheer, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 4 are duly represented.

Ld. Counsel for appellant has filed an application for substitution in respect of deceased sole appellant. Application is allowed, being within time, process the same for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

MG